

BY SPEED POST / e-mail

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-167 (Pt.-IV)/2014/7254/A

From:- Shri Dhruvad Kashyap Das
Registrar (Judicial)
Gauhati High Court
Guwahati

To
Shri A. Ramesh Babu
Member (Human Resources)
E-Committee, Supreme Court of India

Dated- Guwahati, the 21st December, 2018

Sub:- Meeting of Central Project Coordinators and NIC Coordinators.

Ref. Letter No. EC-132-2018-CPC, dated 20.12.2018

Sir,

With reference to the subject cited above, I am directed to inform you that Hon'ble the High Court has been pleased to nominate the following Central Project Coordinators (**CPC**) from the States of Assam, Nagaland, Mizoram and Arunachal Pradesh to attend the meeting of Central Project Coordinators and NIC Coordinators, scheduled to be held on **5th & 6th January, 2019 in the Delhi Judicial Academy, New Delhi-**

Sl. No.	Name	Designation
1.	Shri Neiko Kanuo	Registrar, Gauhati High Court, Kohima Bench, Kohima (Nagaland)-cum-CPC
2.	Shri Nani Grayu	Registrar, Gauhati High Court, Itanagar Bench, Naharlagun (Arunachal Pradesh)-cum-CPC
3.	Shri Liansangzuala	Addl. District and Sessions Judge, Aizawl (Mizoram)-cum-CPC
4.	Shri Bhupen Kumar Nath	Joint Registrar (PM&P), Gauhati High Court, Guwahati (Assam)-cum-CPC

Further, the following official from the Gauhati High Court, Guwahati has been nominated to attend the aforesaid meeting-

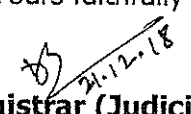
Sl. No.	Names of the Official
1.	Shri Pranab Duara, Systems Officer, Gauhati High Court, Guwahati

As has been informed, Shri Sumitav Saikia, Sr. Technical Director, NIC-cum-eCourts Project NIC Coordinator (attached to the Gauhati High Court, Guwahati) has also been nominated to attend the meeting.

The nominations of NIC eCourts Coordinator of the States of Nagaland, Mizoram and Arunachal Pradesh are still awaited and their names will be forwarded, as soon as the same is received.

With warm regards,

Yours faithfully


Registrar (Judicial)

Memo No. No.HC.VII-167 (Pt.-IV)/2014/7255 -7279/A, dated 21.12.2018

Copy forwarded for information and necessary action to:-

1. The Director, Delhi Judicial Academy, New Delhi.
2. The Director, Judicial Academy, Assam.
The travelling expenses of Shri Pranab Duara, Systems Officer, Gauhati High Court, Guwahati is to be borne by the Judicial Academy, Assam from the Capacity Building component under the grants of 14th Finance Commission. Hence, it is requested to take necessary steps accordingly.
3. The L.R.-cum- Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
4. The Secretary to the Govt. of Mizoram, Law and Judicial Department, Aizawl, Mizoram.
5. The Secretary to the Govt. of Nagaland, Justice & Law Department, Kohima.
6. The Secretary to the Govt. of Arunachal Pradesh, Law and Judicial Department, Itanagar
7. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action.
The Officer is placed on deputation for the programme on condition that (a) the Officer will be treated as on duty during the training period, (b) He will be entitled to T.A. & D.A. as admissible under the Rules.
8. The Accountant General (A&E), Mizoram, Aizawl / Nagaland, Kohima / Arunachal Pradesh, Itanagar, for information and necessary action.
The Officer is placed on deputation for the programme on condition that (a) the Officer will be treated as on duty during the training period, (b) He / she will be entitled to TA and DA as admissible under the Rules.
9. The Registrar (Vig. / Admn.), Gauhati High Court, Guwahati.
10. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
11. The Registrar, Gauhati High Court, Aizawl Bench, Aizawl / Kohima Bench, Kohima / Itanagar Bench, Naharlagun.
12. The District & Sessions Judge, Aizawl.
13. Shri Neiko Kanuo, Registrar, Gauhati High Court, Kohima Bench, Kohima (Nagaland)
14. Shri Nani Grayu, Registrar, Gauhati High Court, Itanagar Bench, Naharlagun (Arunachal Pradesh)
15. Shri Liansangzuala, Addl. District and Sessions Judge, Aizawl (Mizoram)

16. Shri Bhupen Kumar Nath, Joint Registrar (PM&P), Gauhati High Court, Guwahati
17. The Joint Registrar (Judl.), Gauhati High Court, Guwahati.
18. The OSD, Protocol Section, Gauhati High Court, Guwahati.
19. The Deputy Registrar (Protocol), Gauhati High Court, Guwahati
20. The Deputy Registrar, Finance, Gauhati High Court, Guwahati.
- ✓ 21. The Systems Analyst, Gauhati High Court, Guwahati. He is requested to upload the letter in the official web site of the Gauhati High Court immediately.
22. CA to the Registrar General, Gauhati High Court, Guwahati.
23. Shri Pranab Duara, Systems Officer, Gauhati High Court, Guwahati.

The nominated participants above are to attend the programme accordingly. Their Boarding & Lodging will be provided at the Delhi Judicial Academy. They are requested to send their travel itinerary to the CPC, Gauhati High Court, Guwahati (cpc-asm@ajj.gov.in) immediately.

24. Office file.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY.)

XG 21.12.18
Registrar (Judicial)
21.12.18